

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24-02-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/210/2018
IN
PETITION NUMBER : CP/53/2017
NAME OF THE PETITIONER : Medici Holdings Ltd
NAME OF THE RESPONDENTS : Photon Infotech Pvt Ltd
UNDER SECTION : 32 & 34 of NCLT Rules, 2016

ORDER

Counsel for the Applicant is led by Learned Sr. Counsel Mr. R. Murari.
Ld. Counsels Mr. Srinath Iyengar for R1 to R5, Mr. K. Moorthy for R6 to R8
and Mr. V. Mahesh for R9 are present.

Pleadings are completed.

List this matter on **09.04.2021** for hearing and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs